

**CENTRAL ELECTRICITY REGULATORY COMMISSION**  
**4<sup>th</sup> Floor, Chanderlok Building, 36 Janpath, New Delhi- 110001**  
**Ph: 23753942 Fax-23753923**

Petition No. 99/TT/2013

Date: 16.7.2013

To  
The Deputy General Manager,  
Power Grid Corporation of India Limited,  
Saudamini, Plot No. 2,  
Sector-29, Gurgaon-122001

Subject: Approval of tariff of Asset-1 400kV line Bays at Biharshariff S/S along with 80 MVAR Switchable line Reactors for the 400kV D/C Purnea- Biharshariff T/L; Asset-2 400kV Bays at Purnea S/S for the 400 kV D/C Purnea- Biharshariff T/L under transmission schemes for enabling import of NER/ER surplus power by NR in Eastern Region

Sir,

Please refer to your petition mentioned above. In this connection, I request you to furnish the following information on affidavit, with advance copy to the respondents/ beneficiaries, latest by 20.8.2013:-

- (i) Basis of apportioning approved cost for all the assets of the project and reasons for variation shown at columns (1) & (2) in the table given below:

(₹in lakh)

Asset	Expenditure sanctioned for the project (1)	Apportioned cost (2)	FR	Total estimated completion cost (3)	Remarks
Asset-1	8042.00	2772.64		3416.39	Covered in current petition
Asset-2		2663.30		2493.08	
Asset-3		3713.75		2975.78	Covered in Docket 21/2013
Total	8042.00	9149.69		8885.25	

- (ii) Details regarding "Proposed Domestic Loan 12-13" @ 8.85%.

Yours faithfully,

(P. K. Sinha)  
Asst. Chief (Legal)